

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat Srinagar/Jammu

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Subject:- Review of Court cases

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The meeting to discuss the above mentioned subject matter scheduled to be held on 19th May, 2017 at 3.00 PM at Auditorium Hall, SKICC, Srinagar under the Chairmanship of the Hon'ble Minister for Law and Justice stands postponed.

Achal Kumar
18.5.17
Special Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

No; - LD(Estt) 2015/RM.

Munir
19/5/2017
Dated:- 18-05-2017.

Copy to the:-

1. Financial Commissioner/Principal Secretary/Commr/Secretary to Government, _____ Department for information.
2. Director Litigation, Kashmir for information with the request to inform Standing Counsels.
3. Director, SKICC for information.
4. All Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants for information.
5. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
6. Private Secretary to the Learned Advocate General, J&K for information.
7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
8. All Public Prosecutors/APP of Kashmir Division for information with the request to inform the Standing Counsels.
9. All standing Counsels of Kashmir Division for information.